

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7720/2004

(From the judgement and order dated 05/03/2004 in OP No. 199/2001 of The
NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

R.D. NAGPAL

Petitioner(s)

VERSUS

VIJAY DUTT & ANR.

Respondent(s)

(With prayer for interim relief) (For final disposal)

Date: 01/05/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. E.C. Agrawala, Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Rishi Agrawal, Adv.

Mr. Manu Krishnan, Adv.

For Respondent(s)

Mr. Mukesh Verma, Adv.

Mr. Manish Shanker, Adv.

Mr. Yash Pal Dhingra, Adv.

UPON hearing counsel the Court made the following

O R D E R

Not taken up.

[Usha Bhardwaj]

Court Master

[Madhu Saxena]

Court Master